(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	2319599130	4	2287428392	84.98	31502310	66428	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	14264728	4	13445806	0.50	0	818922	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	188	32678071	188	25447214	0.95	0	7230857	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	35	12715148	35	7076993	0.26	0	5638155	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	7	477012873	7	189855754	7.05	287157119	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	56	356402225	56	168398408	6.26	134901354	53102463	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	32000000	0	0		32000000	0	0	<u>Annexure 9</u>
	Total	296	3244672175	294	2691652567	100.00	485560783	66856825	0	